ITEM NO.20 COURT NO.2 SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).526/2024

SUPREME COURT WOMEN LAWYERS ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date: 21-07-2025 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Ms. Mahalakshmi Pavani, Sr. Adv.

Ms. Prernaa Singh, Adv.

Ms. Bhakti Pasrija, Adv.

Ms. Shubra Saha, Adv.

Ms. Sudha Pal, Adv.

Ms. Maheravish Rein, Adv.

Ms. Filza Moonis, AOR

Ms. Shaurya Mishra, Adv.

Ms. Ragini Juneja, Adv.

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.

Ms. Swarupama Chaturvedi, Sr.Adv.

Ms. Ruchi Kohli, Adv.

Ms. Aastha Singh, Adv.

Mr. Chitrangda Rashtravara, Adv.

Mr. Raman Yadav, Adv.

Mr. Arvind Kumar Sharma, AOR

Ms. Aishwarya Bhati, Adv.

Ms. Chitrangda Rastravara, Adv.

Mr. Padmesh Mishra, Adv.

Ms. Astha Singh, Adv.

Mr. Amrish Kumar, AOR

Ms. Aishwarya Bhati, A.S.G.

Ms. Swarupama Chaturvedi, Sr.Adv.

Mr. Sudarshan Lamba, AOR

Ms. Ruchi Kohli, Adv.

Ms. Astha Singh, Adv.

Ms. Chitrangda Rashtravara, Adv.

Mr. Padmesh Mishra, Adv.

UPON hearing the counsel the Court made the following O R D E R

- 1. It seems that a copy of the counter affidavit was supplied to counsel for the petitioner, who has filed the rejoinder affidavit thereto along with the preliminary submissions.
- 2. Post the matter for hearing on 29.07.2025.

(SATISH KUMAR YADAV) ADDITIONAL REGISTRAR (PREETHI T.C.)
ASSISTANT REGISTRAR